

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

**Original Application No.21/171/2018
with OA Nos.21/519/2018,
21/520/2018, 21/527/2018 &
21/1113/2018**



Hyderabad, this the 23rd day of December, 2019

***Hon'ble Mr. Justice L Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Member (Admn.)***

OA No. 021/171/2018

1. Mohd. Abdul Quadeer, S/o. Mohd. Abdul Hafeez,
Aged about 58 years, Occ: Sr. Draftsman,
R/o. 12-2-257/3, Muradnagar, Mehdipatnam,
Hyderabad – 500 028.
2. T. Trinadh, S/o. T. V. Bhashyam Suri,
Aged about 59 years, Occ: Sr. Draftsman,
R/o. 242 MIG, H. No. 6-4-600, Street No.8,
Phase IV, T.V. Colony, Vanasthalipuram,
Hyderabad – 500 070.
3. R.R.S.N. Subbalakshmi, W/o. Sri P. Rajamouli,
Aged about 59 years, Occ: Sr. Draftsman,
R/o. 5-2-50/2/1, Premavathipet,
Rajendra Nagar, Hyderabad – 500 030.
4. Gulam Hasan Mohiuddin, S/o. Gulam Ahmed Mohiuddin,
Aged about 58 years, Occ: Sr. Draftsman,
R/o. 16-8-13/4, Chanchalguda, Hyderabad – 500 024.
5. G. Mariyanna, S/o. late G. Bhaskara Rao,
Aged about 53 years, Occ: Sr. Draftsman,
R/o. 10-1-891/308, Azeem Towers,
A C Guards, Khairatabad, Hyderabad – 500 004.

... Applicants

(By Advocate Mr. V. Venkateswara Rao)

Vs.

1. Union of India,
Rep. by Under Secretary to Government of India (AD.III),
Department of Census, Ministry of Home Affairs,
Central Secretariat, New Delhi.

2. The Registrar General India,
2/A, Man Singh Road, New Delhi – 110 011.
3. The Director, Census Operation,
Government of India, A.P., Hyderabad.
4. The Assistant Director,
Census Operations, Government of India,
A.P., Hyderabad.

... Respondents

(By Advocate Sri V. Vinod Kumar, Sr. CGSC)



OA No. 021/519/2018

Smt. K. Suvarna, W/o. late Sri K. Devadass,
Aged about 60 years, Occ: House wife,
R/o. Hyderabad .

... Applicant

(By Advocate Mr. V. Venkateswara Rao)

Vs.

1. Union of India,
Rep. by Under Secretary to Government of India (AD.III),
Department of Census,
Ministry of Home Affairs,
Central Secretariat, New Delhi.
2. The Registrar General India,
2/A, Man Singh Road, New Delhi – 110 011.
3. The Director, Census Operation,
Government of India, A.P., Hyderabad.
4. The Assistant Director,
Census Operations, Government of India,
A.P., Hyderabad.

... Respondents

(By Advocate Sri V. Vinod Kumar, Sr. CGSC)

OA No. 021/520/2018

Smt. Daya Saxena, W/o. Beharilal Srivatsav
 Aged about 69 years, Occ: Sr. Draftsman (Retd.)
 R/o. Shali Banda, Hyderabad .

... Applicant

(By Advocate Mr. V. Venkateswara Rao)

Vs.

1. Union of India,
 Rep. by Under Secretary to Government of India (AD.III),
 Department of Census, Ministry of Home Affairs,
 Central Secretariat, New Delhi.
2. The Registrar General India,
 2/A, Man Singh Road, New Delhi – 110 011.
3. The Director, Census Operation,
 Government of India, A.P., Hyderabad.
4. The Assistant Director,
 Census Operations, Government of India,
 A.P., Hyderabad.

... Respondents

(By Advocate Sri V. Vinod Kumar, Sr. CGSC)

OA No. 021/527/2018

B. Raghuram,
 S/o. late B. Balaiah,
 Aged about 69 years, Occ: Artist.

... Applicant

(By Advocate Mr. V. Venkateswara Rao)

Vs.

1. Union of India,
 Rep. by Under Secretary to Government of India (AD.III),
 Department of Census, Ministry of Home Affairs,
 Central Secretariat, New Delhi.
2. The Registrar General India,
 2/A, Man Singh Road, New Delhi – 110 011.

3. The Director, Census Operation,
Government of India, A.P., Hyderabad.
4. The Assistant Director,
Census Operations, Government of India,
A.P., Hyderabad.

... Respondents

(By Advocate Sri V. Vinod Kumar, Sr. CGSC)



OA No. 021/1113/2018

D. Chiranjeevi Raju, S/o. D. Sundara Rama Raju,
Aged about 62 years, Occ: Retd. Sr. Draftsman,
R/o. 11-14-118, Janapriya Gardens,
Road No. 5, Haripuri Colony,
R.K. Puram, Saroornagar Post,
R.R. Dist, Hyderabad – 500 035.

... Applicant

(By Advocate Mr. V. Venkateswara Rao)

Vs.

1. Union of India,
Rep. by Under Secretary to Government of India (AD.III),
Department of Census, Ministry of Home Affairs,
Central Secretariat, New Delhi.
2. The Registrar General India,
2/A, Man Singh Road, New Delhi – 110 011.
3. The Director, Census Operation,
Government of India, A.P., Hyderabad.
4. The Assistant Director,
Census Operations, Government of India,
A.P., Hyderabad.

... Respondents

(By Advocate Smt. B. Gayatri Varma, Sr. PC for CG)

COMMON ORDER (ORAL)
{As per Hon'ble Mr. Justice L Narasimha Reddy, Chairman}

After the OAs were argued at some length, learned counsel for the applicants submitted that the applicants themselves felt that certain steps need to be taken in the context of the claim made by them and they intend to pursue the matter at the appropriate level.



2. In this background, learned counsel for the applicants sought permission to withdraw the OAs without prejudice to the rights of the applicants to pursue the matter with the respondents. Permission is accorded and the OAs are dismissed as withdrawn, leaving it open to the applicants to pursue the remedies with the respondents.

3. There shall be no order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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